

**RC/ARC No.101/2019
Krishan Lal Kathuria Vs. Rudesh Kumar**

(Through V/C Cisco-Webex)

06.07.2020

At 11:35 AM to 11:50 AM

Present: Sh. Aridaman Singh Choema, Ld. Trainee Judge.


None for the petitioner.

Sh. Surinder K. Badiwar, Ld. Counsel for the respondent.

Part arguments on the leave to defend application heard.

The petitioner shall be at liberty to file submissions within 3 days on the E-mail of the Court.

Be listed for orders on **13.07.2020**. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 06.07.2020

RC/ARC No.123/2019
Gautam Kumar Vs. Ramesh Kumar Nagpal

(Through V/C Cisco-Webex)

06.07.2020

At 12:05 PM to 12:15 PM

Present : Sh. Aridaman Singh Cheema, Ld. Trainee Judge.
Sh. Abhinav Tyagi, Ld. Counsel for the petitioner.
Sh. Tarun Aggarwal, Ld. Proxy for Sh. P.K. Rawal, Adv.
for the respondent.

Adjournment is sought by the petitioner to file reply. The same is not opposed.

Let the reply be filed within 10 days with a copy to the respondent through E-mode to the respondent, who may file rejoinder, if any.

Be listed for arguments on leave to defend application on **07.08.2020 at 11:30 AM**. Parties may also file submissions on the e-mail of the court. A scanned copy of order-sheet be sent to the Coordinator of Computer Branch for uploading it on the website, as per procedure.


(RAJINDER KUMAR)
SCJ-cum-RC (West), THC
Delhi: 06.07.2020